

**Government of India  
Ministry of Youth Affairs & Sports  
Department of Sports**

**LOK SABHA  
STARRED QUESTION NO. \*466  
TO BE ANSWERD ON 25.07.2019**

**Performance of Sportspersons**

**\*466. SHRIMATI KIRRON KHER:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

**(a) the steps taken by the Government to enhance the performance of Indian sportspersons which is considered below par vis-a-vis international parameters; and**

**(b) the allocations made by the Government for the development of athletics with a long term view?**

**ANSWER  
THE MINISTER OF STATE (INDEPENDENT CHARGE)  
FOR YOUTH AFFAIRS AND SPORTS  
[SHRI KIREN RIJITU]**

**(a) & (b) A statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) AND (b) OF LOK SABHA STARRED QUESTION NO. \*466 FOR 25.07.2019 REGARDING “PERFORMANCE OF SPORTSPERSONS” ASKED BY SHRIMATI KIRRON KHER, HON’BLE MEMBER OF PARLIAMENT, LOK SABHA.**

**(a) While Sports is a State Subject and the responsibility of development of Sports rests with the State Governments, the Central Government is playing a pivotal role for promoting high performance in sports. This Ministry (i) has set up expert training facilities in the Sports Authority of India (SAI) Centres and in the Netaji Subhash National Institute of Sports (NSNIS), Patiala; (ii) is supporting athletes for participation in international exposure and competitions through National Sports Federations (NSFs); and (iii) providing customized support and assistance to high performance medal prospect athletes under the Target Olympic Podium Scheme (TOPS). Medium and long term vision of targets/plans form integral part of Annual Calendar for Training and Competitions (ACTC) approval process. NSFs are being encouraged and supported for attainment of their respective medium and long term plans. Indian athletes have been performing competitively at the International level in many sports disciplines.**

**(b) Information relating to expenditure incurred by this Ministry by way of grant to SAI, assistance to NSFs and support under TOPS in the last three years is at Annexure – I.**

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**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) AND (b) OF LOK SABHA STARRED QUESTION NO. \*466 FOR 25.07.2019 REGARDING “PERFORMANCE OF SPORTSPERSONS” ASKED BY SHRIMATI KIRRON KHER, HON’BLE MEMBER OF PARLIAMENT, LOK SABHA.**

**Annexure-I.**

**Details of amount spent by this Ministry for SAI, assistance to NSFs and support to TOPS athletes in last three years**

<b>S. No.</b>	<b>Name of scheme</b>	<b>Amount Spent (in Rs. crore)</b>		
		<b>2016-17</b>	<b>2017-18</b>	<b>2018-19</b>
<b>1.</b>	<b>Sports Authority of India</b>	<b>438.20</b>	<b>495.73</b>	<b>395.00</b>
<b>2.</b>	<b>Scheme of Assistance to National Sports Federations</b>	<b>358.97</b>	<b>277.68</b>	<b>243.63</b>
<b>3.</b>	<b>Target Olympic Podium Scheme (TOPS)</b>	<b>20.00</b>	<b>16.51</b>	<b>15.94</b>
	<b>Total</b>	<b>817.17</b>	<b>789.92</b>	<b>654.57</b>

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